GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:357 ANSWERED ON:27.07.2010 INVOLVEMENT OF MCD AND POLICE PERSONNEL IN ILLEGAL CONSTRUCTION Roy Shri Arjun

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received complaints regarding involvement of Municipal Corporation of Delhi (MCD) officials and Delhi Police personnel in the illegal constructions in Delhi;

(b) if so, the total number of such complaints received by the Government and cases registered during each of the last three years and the current year, separately;

(c) whether the Government has taken any action against the officials of MCD and Delhi Police found guilty of involvement in allowing illegal constructions, convicted and dismissed from service, police station-wise and MCD district-wise;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the steps taken by the Government to prevent further illegal constructions in Delhi?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The Municipal Corporation of Delhi (MCD) has informed that during the last three years and the current year (up to 31.3.2010), 6855 complaints have been received regarding unauthorised constructions. However, on the basis of gravity of the allegations made, 321 complaints were taken up for investigation by its Vigilance Department. The year-wise details in this regard are as under:

Year Number of complaints Cases registered/ received investigated/inquired 2007 1059 65 2008 2368 84 2009 2753 116 2010 675 56 (up to 31. 3.2010)

Total 6855 321

The number of complaints received by Delhi Police against its personnel for allowing illegal construction in Delhi during the last three years and the current year (upto 15.4.2010) is as under:

Year No. of complaint No. of complaints received substantiated

Total 146 23

(c) and (d):Out of the aforementioned 321 cases investigated by the Vigilance Department of the MCD, investigations have completed in respect of 131 complaints and 455 officials were proceeded against for departmental action for allowing unauthorised constructions. Only one employee of City Zone of the MCD was dismissed from municipal services. The Zone-wise details of the number of employees of MCD found guilty of involvement in allowing illegal constructions in Delhi is given in the statement at Annexure-I.

Police Station-wise details of the action taken by Delhi Police against its personnel found guilty in allowing illegal construction in Delhi is given at Annexure-II.

(e): The MCD has set up Construction Task Force and Nodal Steering Committee for effective monitoring and taking action against unauthorised constructions as per the provisions of the Delhi Municipal Corporation Act, 1957.